

[श्री विद्याचरण शुक्ल]

है, अन्तिम बजट पर विचार करते समय वित्तीय स्थिति की समीक्षा बड़ी सावधानी से करने की आवश्यकता होगी।]

SHRI JYOTIRMOY BOSU (Diamond Harbour) : On a point of order, Sir.

SHRI VIDYA CHARAN SHUKLA : There would be a debate on this budget on Monday. All those points can be raised then.

SHRI JYOTIRMOY BOSU : This is not something new. We know the character of this Government. Why is it that the West Bengal budget is being Presented here ? The Governor could have asked the leader...

MR. SPEAKER : All these questions were raised earlier.....

SHRI JYOTIRMOY BOSU : Sir, you have allowed me to raise it and I am on my legs. The Governor, Shri Dhavan, has to take his instructions from the South Block, the Prime minister's Secretariat. He could have called the leader of the majority party, Shri Jyoti Basu, who is having the backing of all 111 plus 12, that is 123, to form the government. Why is it that he is not given an opportunity to establish his majority ? Why has the Governor taken upon himself this responsibility ? Perhaps, they want to do horse-trading. They want to do political persecution. That is why they are doing all these things.

MR. SPEAKER : I would request him to resume his seat.

17.50 hrs.

ORISSA BUDGET, 1971-72

SHRI P. K. DEO (Kalahandi) : Sir, on a point of order on the item which he is going to lay on the Table, I take strong exception to this. This is not the Properforum to Present the Orissa Budget. The proper forum is the Orissa Legislative

Assembly. In no circumstance would it be Permissible. We cannot be a party to such a situation because it is the rape of democracy. We cannot allow the perpetuation of colonial rule in Orissa.....

MR. SPEAKER : Nothing will go on record if he speaks without my permission.

SHRI P. K. DEO : Sir, I have already written to you.

MR. SPEAKER : Your writing to me does not mean that I have allowed you. Kindly sit down.

SHRI P. K. DEO : *

MR. SPEAKER : He is consistently defying me. I do not want to create an awkward position, Maharaja Saheb.

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI VIDYA CHARAN SHUKLA) : There is no Maharaja in this House.

SHRI S. M. BANERJEE (Kanpur) : There is a Maharaja only in Air India.

MR. SPEAKER : After all, he is an hon. Member. Shri Banerjee should not mention him like that.

SHRI S. M. BANERJEE : There are no Maharajas. There is only one Maharaja and that is Air India.

MR. SPEAKER : Kindly have mercy on him.

SHRI VIDYA CHARAN SHUKLA : I beg to

SHRI P. K. DEO : Sir, how can he lay it on the Table ?

MR. SPEAKER : If he Persists like this, I will have to name him.

SHRI P. K. DEO : I cannot be a Party to this. I am withdrawing from the House

(Shri P. K. Deo then left the House)

*Not recorded.

SHRI VIDYA CHARAN SHUKLA : I beg to present a statement of the estimated receipts and expenditure of the State of Orissa for the year 1971-72.

**STATEMENTS ON THE BUDGET OF THE
STATE OF ORISSA FOR 1971-72**

Sir,

Honourable Members are aware of the circumstances leading to the Presidential Proclamation under Article 356 of the Constitution of India taking over the administration of the State of Orissa. Elections to the State Assembly were held on the 5th of March, 1971. Although the results have been declared, it has not so far been possible to form a Popular ministry. Under the circumstances, it has become necessary to obtain a 'Vote on Account' for the State from Parliament for the first four months of the financial year to enable the State administration to incur essential expenditure. In the event of Ministry being formed in in the near future, the final Budget would be presented to the State Legislature for obtaining the vote for the full year.

2. The revenue receipts in the Revised Estimates show an increase of Rs. 5.95 crores mainly due to better revenue collection and more interest receipts. The revenue expenditure in the Revised Estimates is placed at Rs. 144.79 crores i.e., Rs. 1.33 crores more than provided in the original Budget due mainly to more expenditure on elections and payment of dearness allowance to employees. The Central Government granted special accommodation of Rs. 26.38 crores to the Government of Orissa during the year to meet its deficit which was estimated at Rs. 30.86 crores in the original Budget. As a result and as the State opened the year with a cash balance of Rs. 2.82 crores, the year will now close with a small surplus balance.

3. Next year's revenue receipts are placed at Rs. 146.48 crores, reflecting an improvement of Rs. 8.15 crores over the Revised Estimate for the current year. The Revenue expenditure is placed at Rs. 154.08 crores resulting in Revenue deficit of Rs. 7.60 crores. Apart from grants from Centre, the revenue receipts consist of estimates at current levels of taxation with normal trend

increase and additional resource mobilisation at the existing rates for financing Plan schemes. The total revenue expenditure of Rs. 154.08 crores includes Rs. 13.37 crores for State Plan schemes and Rs. 9.36 crores for Centrally sponsored schemes. The Estimates include provision for additional dearness allowance sanctioned by the State Government including grants to Local Bodies and aided educational institutions for this purpose. Under Capital Account, the Budget Estimate of Rs. 32.43 crores includes the provision of Rs. 29.32 crores towards State Plan Schemes and Rs. 0.83 crores for Centrally sponsored schemes. According to the Estimates, the year 1971-72 will close with an overall surplus of Rs. 33 lakhs.

4. The outlay for the State's annual Plan 1971-72 has been fixed at Rs. 48.33 crores of which Central assistance will be Rs. 32 crores.

5. The outlay for the Fourth Five Year plan has been fixed at Rs. 222.6 crores which includes Rs. 160 crores as Central assistance and Rs. 62.60 crores as States' own resources. In view of the trends in resource mobilisation by the State, the State may well exceed the target set in this regard. This would enable it to have the size of the state Plan increased correspondingly.

6. The output of foodgrains production which was about 52 lakh tonnes in 1969-70, is expected to increase to 56 lakh tonnes during 1970-71 and reach a level of 60 lakh tonnes during the coming year. During the current year, an additional area of about 1,50,000 acres has been brought under irrigation. A similar addition is planned for 1971-72. Construction work on a number of new medium projects is planned to commence during 1971-72. In the field of power generation, the State has already set up a capacity of 560 MW. It is expected to go upto 920 MW by the end of the Fourth Plan. The number of villages electrified upto the end of the current year is expected to reach a figure of 1150. The target for the next year is to electrify 1000 more villages. In the field of industry, the current year has been one of consolidation. We hope that during 1971-72, it will be possible to start work on a number of new large scale industries, letters of intent for some of which have been issued in favour

[Shri Vidya Charan Shukla]
of the Industrial Development Corporation
of Orissa.

7. Six special schemes have been initiated during 1970-71 in a few selected districts with 100 per cent Central assistance. These schemes are designed to benefit the Marginal Farmers, Small Farmers and landless labourers and also create employment potential in areas which are susceptible to recurrent spells of drought. The labour intensive schemes taken up under these programmes, are expected to generate additional employment opportunities for more than three lakhs of persons during the remaining period of the Fourth Five Year Plan. An amount Rs. 10.50 crores will be available as Central assistance for the implementation of these schemes besides about Rs. 30 crores to be raised from institutional sources. Eight districts in the State have been selected by the Government of India where the Central financial institutions will extend loan assistance at concessional rates of interest with a view to attracting Small and Medium Industries in the private sector. In addition, in two selected districts, cash subsidy will be available from the Government of India for setting up new units.

8 I do hope that these and similar steps which the future State Government will no doubt take will accelerate the pace of development and the State will march to progress in step with the rest of the country.

[महोदय,

सामान्य सदस्यों को उन परिस्थितियों का पता है, जिनके कारण भारत के संविधान के अनुच्छेद 356 के अधीन उड़ीसा राज्य का प्रशासन हाथ में लेने के लिए राष्ट्रपति की जम्होबर्दागी की गयी थी। राज्य विधान सभा के चुनाव 5 मार्च, 1971 को हुए थे। यद्यपि चुनाव के परिणामों की घोषणा की जा चुकी है, पर अभी तक किसी लोकप्रिय मंत्रिमंडल की स्थापना सम्भव नहीं हो सकी है। इन परिस्थितियों में, जिसीय वर्ष के पहले चार महीनों के लिए, संसद् से राज्य के लिए 'जेखा-

नुदान' प्राप्त करना आवश्यक हो गया है, ताकि राज्यप्रशासन आवश्यक व्यव कर सके। मंत्रिमंडल के बन जाने की स्थिति में, पूरे वर्ष के लिए खर्च की स्वीकृत प्राप्त करने के प्रयोजन से अन्तिम रूप से तैयार किया गया बजट, राज्य के विधान-मण्डल के सम्मुख प्रस्तुत किया जायगा।

2. संशोधित अनुमानों में राजस्व-प्राप्तियों के अन्तर्गत 5.95 करोड़ रुपये की वृद्धि दिखायी गयी है जो मुख्य रूप से पहले से अधिक राजस्व-संग्रह और व्याज से अधिक प्राप्तियों के कारण हुई है। संशोधित अनुमान में राजस्व व्यय के अन्तर्गत 144.79 करोड़ रुपये की रकम दिखायी गयी है, जो मूल बजट में की गयी व्यवस्था से 1.33 करोड़ रुपया अधिक है। यह वृद्धि मुक्त चुनावों पर अधिक व्यय होने और कर्मचारियों को महंगाई भत्ता देने के कारण हुई है। राज्य के मूल बजट में 30.86 करोड़ रुपये के घाटे का अनुमान लगाया गया था जिसे पूरा करने के लिए केन्द्रीय सरकार ने उड़ीसा सरकार को 26.38 करोड़ रुपये का विशेष ऋण दिया गया था। इसके परिणामस्वरूप और वर्ष के शुरू में राज्य के पास 2.82 करोड़ रुपये की रोकड़-बाकी होने से अब इस वर्ष के अन्त में थोड़ा-सा अधिशेष रहने की सम्भावना है।

3. अगले वर्ष की राजस्व प्राप्तियाँ 146.48 करोड़ रुपया आँकी गयी हैं। यह रकम चालू वर्ष के संशोधित अनुमान की रकम से 8.15 करोड़ रुपया अधिक है। राजस्व व्यय 154.08 करोड़ रुपया आँका गया है जिसके परिणामस्वरूप राजस्व में 7.60 करोड़ रुपये का घाटा रहेगा। केन्द्र से मिलने वाले अनुदानों के अलावा, राजस्व-प्राप्तियों में सामान्य वृद्धि सहित कराधान की वर्तमान दरों के अनुसार प्राप्त होने वाली रकमों के और वर्तमान दरों के अनुसार आयोजनगत योजनाओं के वित्तपोषण

के लिए जुटाए जाने वाले अतिरिक्त साधनों के अनुमान शामिल हैं। राजस्व से किये जाने वाले कुल 154.08 करोड़ रुपये के व्यय में राज्य की आयोजनागत योजनाओं के लिए 13.37 करोड़ रुपया और केन्द्र-प्रायोजित योजनाओं के लिए 9.36 करोड़ रुपया शामिल है। इन अनुमानों में राज्य सरकार द्वारा मजूर किये गये अतिरिक्त मंहवाई भत्ते के लिए की गयी व्यवस्था और इस प्रयोजन के लिए स्थानीय निकायों और सहायता-प्राप्त शिक्षा संस्थानों को दिये जाने वाले अनुदानों की रकम शामिल है। पूंजी खाते के अन्तर्गत, बजट अनुमान में की गयी 32.43 करोड़ रुपये की व्यवस्था में 29.32 करोड़ रुपया राज्य की आयोजनागत योजनाओं के लिए और 0.83 करोड़ रुपया केन्द्र-प्रायोजित योजनाओं के लिए है। अनुमान के अनुसार 1971-72 के अन्त में कुल मिलाकर 33 लाख रुपये का अधिशेष रहेगा।

4. राज्य की 1971-72 की वार्षिक आयोजना के परिव्यय के लिए 48.33 करोड़ रुपये की रकम निर्धारित की गयी है, जिसमें से केन्द्रीय सहायता की रकम 32 करोड़ रुपया होगी।

5. राज्य की चौथी पंचवर्षीय योजना के परिव्यय के लिए 222.6 करोड़ रुपये की रकम निर्धारित की गयी है, जिस के लिए 160 करोड़ रुपया केन्द्रीय सहायता के रूप में और 62.60 करोड़ रुपया राज्य के अपने साधनों के रूप में उपलब्ध किया जायेगा। राज्य द्वारा जुटाये जाने वाले साधनों की प्रवृत्तियों को देखते हुए, राज्य सम्भवतः लक्ष्य से अधिक रकम प्राप्त कर सकेगा। जिसके परणामस्वरूप वह अपनी आयोजना के आकार को उड़ी अनुपात से बढ़ा सकेगा।

6. अनाज की उपज, जो 1969-70 में लगभग 52 लाख मेट्रिक टन थी, 1970-71 में बढ़कर 56 लाख मेट्रिक टन हो जाने की

संभावना है और और आशा है कि जाने वाले वर्ष में यह 60 लाख मेट्रिक टन तक पहुंच जायगी। चालू वर्ष में लगभग 1,50,000 एकड़ और भूमि में सिंचाई होने लगी है। 1971-72 में मध्यम आकर की कई नयी प्रायोजनाओं का निर्माण-कार्य शुरू हो जायगा। बिजली उत्पादन के क्षेत्र में, राज्य में 560 मेगावट की क्षमता पहले ही स्थापित हो चुकी है। आशा है कि आयोजना के अन्त तक यह क्षमता 920 मेगावट तक पहुंच जायगी। चालू वर्ष के अन्त तक 1150 गांवों में बिजली पहुंच जायगी। अगले वर्ष 1000 और गांवों में बिजली पहुंचाने का लक्ष्य रखा गया है। उद्योग के क्षेत्र में चालू वर्ष के दौरान पिछले वर्षों की उपलब्धियों को और सुदृढ़ किया गया। हमें यह आशा है कि 1971-72 में उन कई नये बड़े उद्योगों को शुरू करना सम्भव होगा, जिनके लिए उड़ीसा के औद्योगिक विकास के नाम आशय-पत्र (लेटर आफ इण्टेंट) जारी कर दिये गये हैं।

7. 1970-71 के दौरान, कुछ चुने हुए जिलों में, शतप्रतिशत केन्द्रीय सहायता से छः विशेष योजनाएं शुरू की गयी हैं। इन योजनाओं का उद्देश्य सीमान्तिक (मार्जिनल) किसानों, छोटे किसानों और भूमिहीन मजदूरों को लाभ पहुंचाना तथा उन क्षेत्रों में रोजगार के अवसर पैदा करना है, जिनमें बार-बार सूखा पड़ने की सम्भावना बनी रहती है। इन कार्यक्रमों के अन्तर्गत जो अम-प्रधान योजनाएं शुरू की जायेंगी, उनसे चौथी पंचवर्षीय आयोजना की शेष अवधि में तीन लाख से अधिक व्यक्तियों को रोजगार मिलने की आशा है। इन योजनाओं को कार्यान्वित करने के लिए संस्थागत साधनों से प्राप्त होने वाली 30 करोड़ रुपये की रकम के अलावा, केन्द्रीय सहायता के रूप में 10.50 करोड़ रुपये की रकम भी उपलब्ध की जायगी। गैर-सरकारी क्षेत्र के छोटे और मध्यम उद्योगों को आकर्षित करने के उद्देश्य से भारत

[श्री बिद्याचरण शुक्ल]

सरकार ने राज्य के आठ जिले चुने हैं, जिनमें केन्द्रीय वित्तीय संस्थाएं रियायती दरों पर ऋण उपलब्ध करेगी। इसके अलावा, भारत सरकार दो चुने हुए जिलों में नये एककों की स्थापना के लिए नकद राजसहायता भी उपलब्ध करेगी।

8. मैं आशा करता हूँ कि इन उपायों से और ऐसे ही उन अन्य उपायों से, जो भावी राज्य सरकार निस्तर्देह करेगी, राज्य के विकास की गति तेज हो जायगी और यह राज्य देश के बाकी हिस्सों के साथ कदम से कदम मिलाकर प्रगति की ओर अग्रसर होगा।]

SHRI SURENDRA MOHANTY (Kendrapara) : Sir, I wish to make a submission.

MR. SPEAKER : Is it identical to the submission which the Maharaja made ?

SHRI SURENDRA MOHANTY : No, what the Maharaja will submit, I cannot anticipate, nor should the chair anticipate what I am going to submit,

MR. SPEAKER : I do not know the party which he represents.

SHRI SURENDRA MOHANTY : Utkal Congress. A very deplorable situation has arisen, and I want to bring it to the notice of this august House, in connection with the estimate of receipts and expenditure which the hon. Minister has just laid before the House for 1971-72. My submission is very simple, and it is this : for more than two months President's Rule has been in force in Orissa, without its being approved by the Parliament of India.

SHRI VIDYA CHARAN SHUKLA : The budget is going to be discussed on Monday when he can refer to all this.

SHRI SURENDRA MOHANTY : It may be on Monday or Tuesday. It has no significance. Sir, you have given me kind permission to have my say.

MR. SPEAKER : Is it a point of order ? What is the position ?

SHRI SURENDRA MOHANTY : It is the function of this House to see that the constitutional provisions are strictly followed by the government. My submission is this : for more than two months President's rule has been in force in Orissa without getting it ratified by Parliament. Even now there is a majority party in the newly constituted Orissa Legislature which is waiting to be called by the Governor. This budget should have been placed before the Orissa Assembly for getting its approval. Why is it being laid here ? There is no reason for its being laid here. This is merely giving scope to a kind of political horse-trading on which certain parties are going to thrive. I protest against this. I take strong exception to this kind of manner in which the constitutional sanctity is being sacrificed.

MR. SPEAKER : This is not the proper time to raise such objections. When the proper time comes, you will have an opportunity.

SHRI SURENDRA MOHANTY : My grievance is that it is not coming. More than two months have elapsed. That is the constitutional provision.

SHRI VIDYA CHARAN SHUKLA : The points made by the hon. Members are so patently unrealistic and wrong that they do not merit any reply from me. Therefore, I would not reply to the points raised by Shri P. K. Deo and Shri Surendra Mohanty.

17.56 hrs.

MYSORE BUDGET, 1971-72

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI VIDYA CHARAN SHUKLA) : I beg to present a statement of the estimated receipts and expenditure of the State of Mysore for the year 1971-72.